

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

CP17/2006 (in OA 80/2001) MAs 128/06, 59/07  
12.03.2007

Present : Mr. P.N. Jatti, counsel for applicant.

Mr. Siya Ram Choudhary, proxy counsel for  
Mr. T.P. Sharma, counsel for respondents.

This case has been listed before the Deputy Registrar due to non-availability of Division Bench. Be listed before the Hon'ble Bench on 15.03.2007.

  
(GURMIT SINGH)  
DEPUTY REGISTRAR

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CP No.17/2006 in OA No.80/2001.

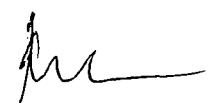
15.03.2007.

Mr. P. N. Jatti counsel for the applicant.  
Mr. Tej Prakash Sharma counsel for the  
respondents.

Learned Counsel for the respondents submits  
that the order dated 09.08.2001 passed in OA  
no.80/2001 has been complied with.

In view of this Learned Counsel for the  
applicant wants to withdraw the CP. Accordingly,  
the CP stands dismissed as withdrawn. Notices  
issued to the respondents are hereby discharged.

  
(J. P. SHUKLA)  
ADMINISTRATIVE MEMBER

  
(KULDIP SINGH)  
VICE CHAIRMAN

P.C./